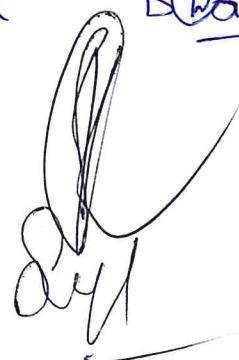


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.77/BB/ 2017	-	Admission	230/232	mPortal(India) Wireless Solutions Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	BHAVANA G. K For S. Sagar Associates 9845435654	Advocate for Petitioner	
	DR. DESHRAVIG N. RAO	PCP for Petitioner	
	AN S. JAYALAKSHMI		

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is Present. Registry raised some objections. Petitioner Counsel is directed to comply the same. List it on 30/11/2017.



**Member (T)**



**Member (J)**